

**HIGH COURT OF TRIPURA
AGARTALA**

Dated, Agartala, the 17th April, 2021

NOTIFICATION

No.F.11(2)(a)-HC/2021/8762 The Hon'ble High Court has been pleased to promote **Smti. Nandita Bhattacharyya**, a Grade-III member of Tripura Judicial Service, now posted as Registrar, Office of the District & Sessions Judge, West Tripura District, Agartala to Grade-II of the Service in the admissible Grade Pay with other allowances as admissible from time to time.

Her seniority in the promotional grade shall be governed by the Tripura Judicial Service Rules, 2003 (*as amended upto date*).

On her promotion in the Grade-II of the service, Smti. Nandita Bhattacharyya, now posted as Registrar, Office of the District & Sessions Judge, West Tripura District, Agartala is hereby transferred and posted as **Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Khowai District, Khowai** *vice Smti. Ishika Dan transferred.*

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Smti. Nandita Bhattacharyya as Assistant Sessions Judge, Khowai Sessions Division with Headquarters at Khowai with effect from the date of her taking over charge as such.

Smti. Bhattacharyya is directed to join her new assignment as Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Khowai District, Khowai immediately after handing over her charge to an officer as may be arranged by the District & Sessions Judge, West Tripura District, Agartala.

Smti. Bhattacharyya will also hold the concurrent charge of the District Secretary, District Legal Services Authority, Khowai, Khowai District.

By Order
Sd/-
(D. M. Jamatia)
Registrar General

Copy to:-

01. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala.
02. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
03. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
04. The Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala.
05. The LR & Secretary, Law Department, Government of Tripura, Agartala.
06. **The District & Sessions Judge**, South Tripura District, Belonia/ Gomati District, Udaipur/ **West Tripura District, Agartala**/ Unakoti District, Kailashahar/ North Tripura District, Dharmanagar/ Dhalai District, Ambassa/ Sepahijala District, Sonamura/ **Khowai District, Khowai for information and necessary action.**
07. **The Judge, Family Court**, Kailashahar, Unakoti District/ Agartala, West Tripura District/ Udaipur, Gomati District/ Ambassa, Dhalai District Khowai, Khowai District/ Sonamura, Sepahijala District.
08. The Registrar (Vigilance), High Court of Tripura, Agartala.
09. The Registrar (Judicial), High Court of Tripura, Agartala
10. The Member Secretary, Tripura State Legal Services Authority, Agartala.
11. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
12. The Director, Tripura Judicial Academy, Agartala.
13. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
14. The Joint Registrar, High Court of Tripura, Agartala.
15. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)**, Unakoti District, Kailashahar/ Khowai District, Khowai/ Sepahijala District, Sonamura/ Gomati District, Udaipur/ West Tripura District, Agartala / South Tripura District, Belonia/ North Tripura District, Dharmanagar/ Dhalai District, Ambassa.
16. All Deputy Registrars, High Court of Tripura, Agartala.
17. **Smti. Nandita Bhattacharyya**, Registrar, Office of the District & Sessions Judge, West Tripura Judicial District, Agartala.
18. The Treasury Officer, Treasury No. I & II, Agartala, West Tripura District.
19. The Treasury Officer, Khowai, Khowai Revenue District.
20. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.

21. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court. He is also directed to *update* the profile of the concerned Officer in the official website of the High Court of Tripura.
22. The Superintendent (Establishment/Acctt. Section), High Court of Tripura, Agartala.
23. Personal file of the Officers concerned.
24. ORDER FILE.


Registrar General